

Office Notes, Office Memo-
randa, of Cases, Appearances,
Tribunal's Orders or Directions
and Registrar's Orders.

Tribunal's Orders.

Heard Shri Kaphmare for applicant.
Shri Duktande for the application is not
maintainable in terms of Section
20(2) of the Administrative
Tribunals Act 1985, as appeal
filed by applicant to the appropriate
Authority is still pending. Even
Section 21(1)(b) will not be
attracted at this stage. The
Application is therefore summarily
rejected.

Noted

by

At the Applicant

22-8-86.

Noted

for Registrar
22-8-86

for Receipt No 1

Received copy

for Registrar

2282986
22-8-1986